

Annexure-2

Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP:16/12/2022; List of creditors as on: 30/12/2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Amount of claim admitted	Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed		Nature of claim	Amount covered By guarantee	Whether related party?					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



Jitender Kothari

Interim Insolvency Professional of CIRP of

RNP Marketing and Cargo Private Limited

IP Regn. No. IBBI/PA-001/IP-P00540/2017-2018/10965

AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023